

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

112 ✓

Appeal No.679/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

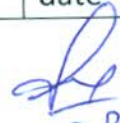
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH AUGUST, 2018, 10:30 A.M.

Name of the Company	King Fisher Distributors Pvt.Ltd.-Vs-ROC, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA S HASHI

Attorney

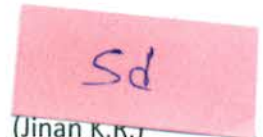
APPELLANT


30/8/18

ORDER

Ld. Pr. CA for appellant is present.

Ld. Pr. CA for appellant sought permission to withdraw the appeal. Permission is granted. Disposed off as withdrawn.



(Jinan K.R.)
Member (J)